

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**R.P. NO. 16 OF 2016 IN
APPEAL NO. 48 OF 2015**

Dated: 17th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**M/s Maithon Power Ltd. ...Review Petitioner/Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Review Petitioner/ : Mr. Vishal Anand
Appellant(s)**

**Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Rohan Gupta
Mr. Kanav Vohra**

ORDER

List the matter on **30.03.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/Vg